

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3646/2007

(From the judgement and order dated 10/11/2006 in RSA No. 3773/2005 of The  
HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

NAND LAL, R.M.P.

Petitioner(s)

VERSUS

KARESHANI

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief )

Date: 30/04/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE H.S. BEDI

For Petitioner(s)

Mr. Neeraj Kumar Jain, Adv.

Mr. Bharat Singh, Adv.

Mr. Vikrant Hooda, Adv.

Mr. Ugra Shankar Prasad, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

The Special Leave Petition is dismissed.

(Sukhbir Paul Kaur)

Court Master

(Vijay Dhawan)

Court Master